COURT-I

BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL Nos. 285, 82, 136 & 274 OF 2015

Dated: 5th October, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Tata Power Delhi Distribution Ltd. …. Appellant(s)
Vs.
Delhi Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant(s) : Mr. Alok Shankar
Mr. Anjani Kr. Singh

Counsel for the Respondent(s) : Mr. Divyanshu Rai for
Mr. Nikhil Nayyar for R.1
(in A. No. 285/15)

Mr. Prashant Bezboruah for R.1
(in A.No. 82, 136 & 274/15)

ORDER

List these matters for hearing on ***08.12.2016.***

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/kt